

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.151/BB/2017	-	For compliance	Rule-6 of IB	Mitcon Consultancy & Engineering Services Ltd. Vs Angadi Dutt Sugars Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	
	T S RAVI KUMAR 9448258996	PETITIONER
		(Signature)

**ORDER**

Counsel for Petitioner is present. He has filed memo seeking for extension of time for compliance of objections raised by the registry. List it on 03/01/2018 because of vacation intervention.

  
**Member (T)**
  
**Member (J)**